

(a) whether it is a fact that India's exports in engineering goods have lagged behind due to poor quality control and deviation from samples actually given while getting orders and actual supplies ;

(b) the corrective steps proposed to overcome the situation ;

(c) whether Government have withdrawn recognition and other benefits to such industrialists and blacklisted them ; and

(d) if so, the list of such blacklisted industrialists ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) There has been no decline in exports of engineering goods from India due to poor quality and deviation from approved samples. A number of engineering products are covered by the scheme of compulsory quality control and pre-shipment inspection under the provisions of Export (Quality Control and Inspection) Act 1963. None of these products is allowed for export unless it has been inspected and tested to ensure that it meets the specifications recognised by the Government which in some appropriate cases are the contractual specifications. The Export Inspection Council has been directed to review the existing specifications of engineering products recognised by the Central Government for export and to upgrade them in tune with international standards to enable Indian engineering products to create better demand in Foreign markets.

(c) No, Sir.

(d) Does not arise.

Substantial Hike in Coal Prices as Pre-condition for World Bank Financing of Projects in India

5089 : SHRI B. V. DESAI : Will the Minister of FINANCE pleased to state ;

(a) whether the world Bank has asked his Ministry for a substantial hike in the coal prices as a condition to finance certain projects in India ;

(b) if so, whether the Union Government have accepted the conditions ; and

(c) if so, the details of the conditions laid down and the projects likely to be aided by the world Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

(c) World Bank has appraised Gevra and Sonapur Bazari Coal Projects for a likely assistance of \$ 145 million. Details are under discussion with the Bank.

Investment by Multinational Corporations in India

5089-A. SHRI B. N. REDDY: Will the Minister of FINANCE be pleased to state : the actual capital investment in India by various multinational Corporations for the last three years, yearwise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : There is no accepted definition of Multinational Corporations. For practical purposes, companies having more than 40% nonresident interest (popularly known as FERA companies) are treated as Multi-national companies. The information regarding capital investments in India by FERA companies as of 31st October, 1985 will be collected and laid on the Table of the Lok Sabha.

Drug Menace in Cosmopolitan Cities

5089-B. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that drug menace in cosmopolitan cities like Bombay and Delhi has recently increased enormously and has led to the rise of international drug trafficking centres ;